

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. 6/111/2011
CA NO.

CORAM:

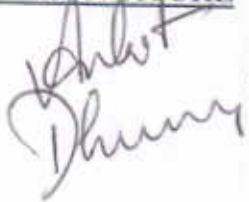

PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

SH. S. K. MOHAPATRA
Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 29.07.2016

NAME OF THE COMPANY: Janapriya Ghosh
V/s.
M/s. DLF Ltd. & Ors.

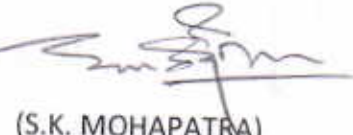
SECTION OF THE COMPANIES ACT: 111

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	ANKIT RASHTHIA DHEERAJ P. DEO	ADVOCATE	For Respondent	
2.	MR. NEERAJ MALHOTRA MR. RUPAL LUTRA MS. SAKSHI SACHDEV	Adv.	For R3	

ORDER

The matter has been received from Court No.II. Parties are seeking time. Therefore hearing is deferred to 13th September 2016.


(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT


(S.K. MOHAPATRA)
MEMBER (T)

Dated: 28/07/2016